

**Requirement of sewerage treatment plants**

†794. SHRI HARIVANSH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has proposed to constitute a special purpose vehicle (SPV) to set up and maintain sewerage treatment plants in the cities polluting the river Ganga;

(b) if so, the steps being taken in this direction;

(c) the number of cities included under this scheme; and

(d) the institutes which have conducted the studies regarding the requirement of sewerage treatment plants and what have been the outcome of the same?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) The National Ganga River Basin Authority (NGRBA) programme is being implemented through National Mission for Clean Ganga (NMCG), a dedicated agency/society created at national level for that purpose. NMCG is supported by suitable State Programme Management Groups (SPMGs) at each of the five States. Establishment of special purpose vehicles (SPVs) is being explored for setting up and maintenance of Sewerage Treatment Plants (STPs)

(d) A consortium of IITs has been tasked with preparation of a comprehensive Ganga River Basin Management Plan. Several institutes, apart from IITs, are involved in the process of preparation of DPRs for the proposed STPs.

**Pollution free Ganga**

†795. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the plan for making the Ganga river pollution free;

(b) whether any provision of punishment has been made to prevent flow of industrial effluents into the Ganga river; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL

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† Original notice of the question was received in Hindi.